

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-90/1996/ 44 /A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Murtaza Ahmed Choudhury,
Member, MACT, Barpeta.

Dated Guwahati, the 5th January 2021

Sub:- **Casual leave.**

Ref:- Your Letter No.MACT(B)/ 1102, dated 24.12.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 23.12.2020, has been granted.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-90/1996/ 45 /A, dated 5.1.2021

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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